

Central Administrative Tribunal
Principal Bench

R.A. No. 72 of 2002
in
O.A. No. 2345 of 2001

New Delhi, dated this the 1st APRIL 2002

HON'BLE MR. S.R. ADIGE, VICE CHAIRMAN (A)

In the matter of:

Porusu Ramanaiah, .. Review Applicants

Versus

Principal Secretary Cum-Director
Dept. of Training and Technical
Education and Ors.

.. Review Respondent

ORDER (By Circulation)

S. R. ADIGE, VC (A)

Perused the R.A.

2. The grounds taken therein do not bring it within the scope and ambit of Section 22(3)(f) A.T. Act read with Order 47 Rule 1 C.P.C. under which alone any orders/decision can be reviewed.

3. R.A. is rejected.


(S.R. Adige)
Vice Chairman (A)

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